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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 6/252/NCLT/AHM/2017

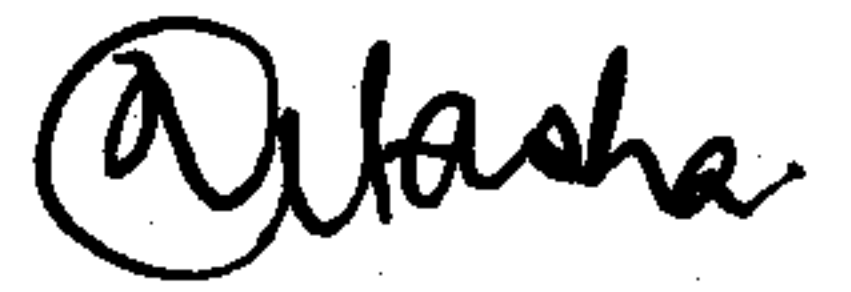
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

Name of the Company: Registrar of Companies, Gujarat
V/s.
Trans Housing Finance Corporation Ltd.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PANIWA	ADV.	RESPONDENTS	
2.				

ORDER

None present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondent.

Proof of service filed.

List the matter on 19.05.2017 for hearing before admission as a last chance.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of May, 2017.